

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 194 of 2009

Dated: 12th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

M/s Guttaseema Wind Energy Co. (P) Ltd. ... Appellant (s)
Versus
A.P. Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s): NEMO
Counsel for the Respondent(s): Ms. Mandakini Ghosh & Ms. Shikha Ohri for R.3

ORDER

Ms. Mandakini Ghosh, the learned counsel appearing for the Respondent No.3, seeks some time to file the Counter.

Post the matter on **29.03.2010**. In the meantime, the learned counsel for the Respondent is directed to file the Counter after serving copy on the other side.

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**